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Title: Need to release funds for the Aligarh Muslim University off campus centres.

SHRI N.K. PREMACHANDRAN (KOLLAM): The Government is trying to interfere with the autonomy of the universities and Higher educational institutes. This is against the interest of the student community and democracy. The attempt of the Government to deny fund to Aligarh Muslim University centres reveals this. Aligarh Muslim University centres including the off campus at Malappuram, Kerala was established with the approval of the highest policy-making bodies. The off centres were established as per the provisions of the Aligarh Muslim University Act, 1920. Government is making room for denying the fund stating that off centres were established illegally. Vice-Chancellor of the University also agreed to the statutory backing and approval of the highest policy making bodies for establishing the off campus including the off campus at Malappuram. The approval given by the highest policy making body is not taken into consideration by the Government. This is not justifiable. It is highly essential to release fund to the off campus centres established by the Aligarh Muslim University.

Hence, I urge upon the Government to initiate immediate action to release fund to the off campus centres established by the Aligarh Muslim University including the off campus at Malappuram.

14.14 hours

**STATEMENT RE: CORRIGENDUM/ADDENDUM TO
DOCUMENTS RELATING TO RAIL BUDGET 2016-17 ***